

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge

Room No 5

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title
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Arguments

1	PPA		39/19	IC-54455K LT COL PRABJOTE SINGH Vs. UNION OF INDIA (STATION HQ DELHI CANTT)
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05/05/2020

Criminal Cause List Dated 04-04-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/FS
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Misc. cases

2	Cr Rev		49/2020	PEARL ENGINEERING POLYMERS LTD Vs. MTZ POLYFILMS LTD AND OTHERS	100
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS	
Misc./Appearance		Entire Cause list has been en-block posted to 14-10-2020				
1	Cr Cases		2088/2016	STATE Vs. UNTRACE	299 /2015 (Mandir Marg)	
2	Cr Cases		11212/2018	STATE Vs. UNTRACE	158 /2017 (Mandir Marg)	
3	Cr Cases		11276/2018	STATE Vs. CANCELLATION	187 /2017 (Vasant Vihar)	
4	Cr Cases		4106/2019	STATE Vs. UNTRACE	E FIR 8568 /2017 (Tilak Marg)	
5	Cr Cases		13646/2018	STATE Vs. UNTRACE	000548 /2017 (Vasant Vihar)	
6	Cr Cases		13647/2018	STATE Vs. UNTRACE	000687 /2017 (Vasant Vihar)	
7	Cr Cases		13649/2018	STATE Vs. UNTRACE	000570 /2017 (Vasant Vihar)	
8	Cr Cases		13654/2018	STATE Vs. UNTRACE	000647 /2017 (Vasant Vihar)	
9	Cr Cases		13655/2018	STATE Vs. UNTRACE	000556 /2017 (Vasant Vihar)	
10	Cr Cases		13696/2018	STATE Vs. UNTRACE	000651 /2017 (Vasant Vihar)	
11	Cr Cases		13700/2018	STATE Vs. UNTRACE	683 /2016 (Vasant Vihar)	
12	Cr Cases		13780/2018	STATE Vs. UNTRACE	000025 /2016 (Mandir Marg)	
13	Cr Cases		16470/2018	STATE Vs. CANCELLATION	317 /2016 (Tilak Marg)	
14	Cr Cases		15439/2018	STATE Vs. UNTRACE	1611 /2015 (Vasant Vihar)	
15	Cr Cases		1200/2019	STATE Vs. UNTRACE	00279 /2017 (Tilak Marg)	
16	Cr Cases		17232/2018	STATE Vs. UNTRACE	1007 /2016 (Vasant Vihar)	
17	Cr Cases		16602/2018	DCB BANK LTD. Vs. VIKASH SHARMA	/0 (Barakhamba Road)	
18	Cr Cases		16603/2018	DCB BANK LTD. Vs. SHAHNAWAJ TAHIR @ SHAHNAVAJ	/0 (Barakhamba Road)	
19	Cr Cases		16604/2018	DCB BANK LTD. Vs. NAUSHAD SHAMI	/0 (Barakhamba Road)	
20	Cr Cases		16605/2018	DCB BANK LTD. Vs. LOKESH KUMAR	/0 (Barakhamba Road)	
21	Cr Cases		16606/2018	DCB BANK LTD. Vs. PAWAN KUMAR GOEL	/0 (Barakhamba Road)	
22	Cr Cases		3857/2019	HFPL Vs. BHARVAD NAVGHANBHAI	/0 (Barakhamba Road)	
23	Cr Cases		3858/2019	HFPL Vs. VIKRAMBHAI L SAVDHAR	/0 (Barakhamba Road)	
24	Cr Cases		3859/2019	HFPL Vs. HOLY HEART SPORTS EDUCATIONAL SOCIETY	/0 (Barakhamba Road)	
25	Cr Cases		5282/2019	STATE Vs. UNTRACE	00923 /2017 (Vasant Vihar)	
26	Cr Cases		5283/2019	STATE Vs. UNTRACE	00543 /2016 (Vasant Vihar)	
27	Cr Cases		5284/2019	STATE Vs. UNTRACE	00560 /2016 (Vasant Vihar)	
28	Cr Cases		5285/2019	STATE Vs. UNTRACE	00325 /2017 (Vasant Vihar)	
29	Cr Cases		5286/2019	STATE Vs. UNTRACE	00419 /2016 (Vasant Vihar)	
30	Cr Cases		5287/2019	STATE Vs. CANCELLATION	00440 /2017 (Vasant Vihar)	
31	Cr Cases		5288/2019	STATE Vs. UNTRACE	00573 /2016 (Vasant Vihar)	

14-10-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sumeet Anand
Metropolitan Magistrate

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Criminal Cause List Dated 04-04-2020 Total Cases:56

S.No.	Case Type	Old Case No.	Case No.	Title	FORPS
<i>Entire Cause list has been en-bloc posted</i>					
32	Cr Cases		5289/2019	STATE Vs. UNTRACE	00279 /2016 (Vasant Vihar)
33	Cr Cases		5290/2019	STATE Vs. UNTRACE	00468 /2016 (Vasant Vihar)
34	Cr Cases		5291/2019	STATE Vs. UNTRACE	00374 /2016 (Vasant Vihar)
35	Cr Cases		5292/2019	STATE Vs. UNTRACE	00367 /2016 (Vasant Vihar)
36	Cr Cases		5293/2019	STATE Vs. UNTRACE	00394 /2016 (Vasant Vihar)
37	Cr Cases		6136/2019	STATE Vs. CANCELLATION	000248 /2018 (Tilak Marg)
38	Cr Cases		6137/2019	STATE Vs. UNTRACE	000300 /2018 (Tilak Marg)
Pre-Summoning Evidence					
39	Cr Cases	26/1/2013	25210/2016	JASWANT Kaur Vs. STATE THROUGH COMMISSIONER OF POLICE	/0 (Tilak Marg)
Charge					
40	Cr Cases	22A/0/2013	45231/2016	STATE Vs. RAKESH RAJ ORS.	43 /2013 (Vasant Vihar)
41	Cr Cases		17779/2018	STATE Vs. SHAKEEL	448 /2013 (Vasant Vihar)
Prosecution Evidence					
42	Cr Cases	603/2/2008	41986/2016	STATE Vs. PAWAN KUMAR	85 /2007 (Tilak Marg)
43	Cr Cases	281/2/2012	43454/2016	STATE Vs. ABDUL REHMAN	23 /2009 (Mandir Marg)
44	Cr Cases	197/2/2012	40855/2016	STATE Vs. GOPAL KRISHAN	15 /2008 (Mandir Marg)
45	Cr Cases	151/2/2014	45943/2016	STATE Vs. NIKHILESH KUMAR	114 /2013 (Mandir Marg)
46	Cr Cases	74/02/2014	50279/2016	STATE Vs. M.YUNUS	172 /2011 (Tilak Marg)
47	Cr Cases		5666/2017	STATE Vs. SATISH	200 /2015 (Tilak Marg)
48	Cr Cases		9480/2019	STATE Vs. JITENDER KUMAR @ SUJA	87 /2019 (Tilak Marg)
Misc. Arguments					
49	Cr Cases	176/1/2016	40472/2016	SH. PAWAN KUMAR KHEMKA Vs. SHO	/0 (Tilak Marg)
50	Cr Cases		48061/2016	SUMITRA AGGARWAL AND ORS Vs. ANIL SHAHSTRI AND ORS	/0 (Tilak Marg)
51	Cr Cases		4719/2019	AMIT KUMAR Vs. RAJ KUMAR	/0 (Tilak Marg)
52	Cr Cases		11166/2019	GOPAL JHA Vs. STATE AND ORS	/0 (Tilak Marg)
Final Arguments					
53	Cr Cases	569/2/2008	41152/2016	STATE Vs. GHAN SHYAM ETC.	103 /2008 (Tilak Marg)
Post-Summoning Evidence					
54	Cr Cases		7263/2018	DAYA NAND KAUSHIK Vs. ROSY	/0 (Vasant Vihar)
Misc. Arguments					
55	Cr Cases		15/2019	STATE Vs. FINAL REPORT	46 /2018 ()
Judgment					
56	Cr Cases	204/2/2009	45918/2016	STATE Vs. MOHD.RAFIQ	31/2009 /2009 (Tilak Marg)

14-10-20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Sudhir Kumar Sirohi

Addl. Chief Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:57

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	3/2c/2015	54183/2016	STATE Vs. SHIV PAL	331 /2014 (R.K. Puram)
2	Cr Cases		4775/2016	STATE Vs. PANKAJ NAGAR	146 /2016 (R.K. Puram)
3	Cr Cases		4513/2017	STATE Vs. UNTRACE	000121 /2016 (Vasant Kunj South)
4	Cr Cases		10462/2017	STATE Vs. SHIV KUMAR	1021 /2014 (Vasant Kunj South)
5	Cr Cases		6108/2017	STATE Vs. UNTRACE	000373 /2016 (Vasant Kunj South)
6	Cr Cases		6122/2017	STATE Vs. UNTRACE	000300 /2016 (Vasant Kunj South)
7	Cr Cases		6140/2017	STATE Vs. UNTRACE	00249 /2016 (Vasant Kunj South)
8	Cr Cases		6537/2017	STATE Vs. UNTRACE	00305 /2016 (Vasant Kunj South)
9	Cr Cases		6539/2017	STATE Vs. UNTRACE	00228 /2016 (Vasant Kunj South)
10	Cr Cases		6540/2017	STATE Vs. UNTRACE	00354 /2016 (Vasant Kunj South)
11	Cr Cases		6675/2017	STATE Vs. UNTRACE	224 /2016 (Vasant Kunj South)
12	Cr Cases		6688/2017	STATE Vs. UNTRACE	122 /2016 (Vasant Kunj South)
13	Cr Cases		6690/2017	STATE Vs. UNTRACE	000363 /2016 (Vasant Kunj South)
14	Cr Cases		7795/2017	STATE Vs. UNTRACE	293 /2016 (Vasant Kunj South)
15	Cr Cases		9656/2017	STATE Vs. VICKY	19210 /2015 (R.K. Puram)
16	Cr Cases		13609/2018	STATE Vs. CANCELLATION	307 /2017 (Vasant Kunj South)
17	Cr Cases		13612/2018	STATE Vs. CANCELLATION	472 /2017 (Vasant Kunj South)
18	Cr Cases		13613/2018	STATE Vs. CANCELLATION	265 /2017 (Vasant Kunj South)
Misc. cases					
19	Cr Cases		16729/2018	STATE Vs. UNTRACE	000070 /2018 (Vasant Kunj South)
Misc./ Appearance					
20	Cr Cases		16099/2018	ANITA Vs. PREETI AND ORS	/0 (Vasant Kunj South)
21	Cr Cases		2585/2019	STATE Vs. UNTRACED	000392 /2016 (R.K. Puram)
22	Cr Cases		2748/2019	STATE Vs. UNTRACE	220 /2017 (Vasant Kunj South)
23	Cr Cases		2756/2019	STATE Vs. UNTRACE	000302 /2017 (Vasant Kunj South)
24	Cr Cases		3769/2019	STATE Vs. UNTRACE	335 /2018 (Vasant Kunj South)
25	Cr Cases		6209/2019	STATE Vs. HARDAYAL @ DAYAL	449 /2018 (Vasant Kunj South)
26	Cr Cases		9611/2019	SALMAN Vs. SABBIR AND ORS	/0 ()
27	Cr Cases		6644/2019	STATE Vs. KUMAR PAL	340 /2018 (R.K. Puram)
28	Cr Cases		13220/2019	ISHWAR LAL SHARMA Vs. MOHD. ADIL AND ORS.	/0 (Vasant Kunj South)
29	Cr Cases		8896/2019	STATE Vs. MUKESH KUMAR	034096 /2018 ()

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:57



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases		8628/2019	STATE Vs. MANOJ KUMAR	205 /2018 (R.K. Puram)
Charge					
31	Cr Cases	60A/2002	40353/2016	STATE Vs. TOTA RAM SWAMI ETC.	804/00 /2000 (Connaught Place)
32	Cr Cases	46/02/2013	46585/2016	STATE Vs. ATUL GUPTA ORS.	139 /2007 (Tilak Marg)
33	Cr Cases	32/3C/2014	46939/2016	STATE Vs. SURENDER PAL SINGH ORS.	238 /2003 (R.K. Puram)
34	Cr Cases	51/2B/2014	49247/2016	STATE Vs. PANKAJ @ JITENDER	526 /2013 (Vasant Kunj South)
35	Cr Cases	40/2C/2015	51656/2016	STATE Vs. VARUN BHATIA	79 /2015 (R.K. Puram)
36	Cr Cases		4697/2017	STATE Vs. BALBIR	DD NO 59B /2016 (Vasant Kunj South)
37	Cr Cases		59398/2016	STATE Vs. DHEERAJ KHANNA	528 /2016 (Vasant Kunj South)
Pre-Summoning Evidence					
38	Ct Cases		16193/2017	AMARJEET SINGH AND ORS. Vs. GURMEET KAUR AND ORS.	/0 (R.K. Puram)
Charge					
39	Cr Cases		8536/2017	STATE Vs. DHARAM PAL ETC.	951 /2015 (Vasant Kunj South)
Prosecution Evidence					
40	Cr Cases		38822/2016	STATE Vs. PARVEJ.	359/11 /2011 (Vasant Kunj South)
41	Cr Cases	19/02/2013	48533/2016	STATE Vs. AVNISH TYAGI ORS.	30 /2009 (Inder Puri)
42	Cr Cases	10/3B/2014	44021/2016	STATE Vs. ARUN KUMAR HUDDA	55 /2013 (Vasant Kunj South)
43	Cr Cases	45/2C/2014	50806/2016	STATE Vs. SHWETA MITRA	798 /2006 (R.K. Puram)
44	Cr Cases	36/2B/2014	48420/2016	STATE Vs. MOHD. ALI	347 /2012 (Vasant Kunj South)
45	Cr Cases	18/2B/2014	48105/2016	STATE Vs. VIPIN RAJPUT	361 /2012 (Vasant Kunj South)
46	Cr Cases	80/2C/2014	41715/2016	STATE Vs. ASAD KHAN	482 /2013 (R.K. Puram)
47	Cr Cases	47/2C/2015	40701/2016	STATE Vs. DINESH SHARMA	178 /2014 (R.K. Puram)
48	Cr Cases		4905/2017	STATE Vs. BALWANT SINGH	734 /2015 (R.K. Puram)
49	Cr Cases		3669/2017	STATE Vs. RAHUL	85 /2015 (Vasant Kunj South)
50	Cr Cases		8618/2017	STATE Vs. DHANANJAYA PRASAD	136 /2015 (Vasant Kunj South)
51	Cr Cases		4861/2019	STATE Vs. RINKU	406 /2018 ()
Misc. Arguments					
52	Ct Cases		7484/2018	CAMPOS BROTHERS FARMS Vs. MATRU BHUMI SUPPLY	/ ()
53	Ct Cases		12220/2018	Ankit verma Vs. KLJ DEVELOPERS PVT. LTD.	/0 ()
54	Ct Cases		16329/2018	COMPOS BROTHERS FARMS Vs. MATRU BHUMI SUPPLY CHAIN PVT. LTD.	/ ()
Final Arguments					
55	Ct Cases		10714/2019	SOURABH JAIN Vs. KLJ DEVELOPERS PVT. LTD.	/0 ()
Arguments					
56	Ct Cases	38/1C/2014	21424/2016	DHIRENDER PRASAD Vs. DALIP PANDEY ANR.	/0 (R.K. Puram)
Order					
57	Cr Cases		6944/2019	BHUPENDRA BERRY Vs. SPAZE TOWERS PVT LTD AND ORS	/0 ()

05-5-20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Mr. Munish Markan
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:9

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS	18/2014	56786/16	BEENAA S AGGARWAL ORS. Vs. NEERAJ CHOPRA CARRING ON BUSINESS
2	CS	83/2016	55913/16	CONTAINER CORPORATION OF INDIA LTD Vs. SMART CONSTRUCTION PVT LIMITED
3	EX		7/16	BEENA AGGARWAL AND ORS Vs. NEERAJ CHOPRA
4	CS		76/18	AIR FORCE GROUP INSURANCE SOCIETY Vs. EX LAC VIMLESH KUMAR RAI
5	CS		791/18	PANKAJ AGARWAL Vs. NEELAM GOEL
Plaintiff/Petitioner Evidence				
6	CS		60/17	ALL INDIA PUNJAB NATIONAL BANK WORKERS FEDERATION (REGD) Vs. PUNJAB NATIONAL BANK
7	CS		187/19	SARITA SINGH Vs. M/S SHARMA KLYPSO/PVT LTD
Misc. Arguments				
8	CS	163/2014	56545/16	MSBRITISH MOTORS CAR CO. (1934) LTD. Vs. HINDUSTAN COMMERCIAL BANK LTD.
Final Arguments				
9	CS		903/18	INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH Vs. RANJIT SINHA

5-5-20

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:13

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX		6906/16	OM PRAKASH SHARMA Vs. SHRI DEV DUTT
2	EX		378/17	TRUE LINK FINANCE LTD Vs. MS. RAJNI RAWAT
3	CS SCJ		873/18	STATE BANK OF INDIA Vs. NIRMAL SINGH
4	EX		487/18	TRUE LINK FINANCE LTD Vs. NASIR
5	EX		430/19	SHISHIR KUMAR RAJU Vs. DALIP SINGH
6	CS SCJ		944/19	ANSHU Vs. RAJESH KUMAR CHAUBEY
7	EX		771/19	MMARGOT GHOSH Vs. M/S SHEENA AND COMPANY
Issues				
8	CS SCJ	56/16/2016	57907/16	BALAJI SWIMMING CLUB ORS. Vs. DELHI SWIMMING ASSOCIATION ORS.
9	CS SCJ		1032/19	ANKUR AGARWAL Vs. MODERN BAZAAR PVT LTD AND OTHERS
Plaintiff/Petitioner Evidence				
10	CS SCJ		1160/18	VIMLA SHARMA Vs. LAND AND DEVELOPMENT OFFICEBO
11	CS SCJ		442/19	ANITA DEVI Vs. RAMESHWAR DAYAL
Misc. Arguments				
12	Rt ARC		16/19	SHEENA AND CO Vs. MARGRATE GHOSE
Final Arguments				
13	Rt Arc	12/2009	5542/16	SARVESH CHAND GUPTA Vs. MS NATHU SWEETS

5/5/20

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
Criminal Cause List Dated 04-04-2020 Total Cases:8

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S.No.	Case Type	Old Case No.	Case No.	Title	FOR/PS
Misc. cases					
1	Ct Cases		3161/2018	DCB BANK LTD Vs. ANKUR PRATAP SINGH	/0 0
2	Ct Cases		3164/2018	DCB BANK LTD Vs. NITIN SINGHAL	/0 0
3	Ct Cases		3165/2018	DCB BANK LTD Vs. JAHID KHA	/0 0
4	Ct Cases		3166/2018	DCB BANK LTD Vs. MAHESH KUMAR	/0 0
5	Ct Cases		3167/2018	DCB BANK LTD Vs. JASBIR SINGH	/0 0
6	Ct Cases		3168/2018	DCB BANK LTD Vs. NIRAJ HARIRAM	/0 0
7	Ct Cases		3321/2018	EVERFAST FREIGHT FORWARDERS PVT. LTD. Vs. MOHD. NASEEB	/0 0
8	Ct Cases		275/2019	MEENA SINGHAL Vs. RAJIV MAINI	/0 0

5/5/20



Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:44

05/05/2020
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S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	13/3/2013	46037/2016	STATE Vs. VARUN AVDESH	54 /2012 (Barakhamba Road)
2	Cr Cases		9005/2017	STATE Vs. HIMANSHU GODANA	235 /2015 (Sarojini Nagar)
3	Ct Cases	405/1/2015	30098/2016	PEARL INTERNATIONAL TOURS TRAVESL LTD Vs. SPOTLIGHT EVENT ENTERTAINMENT PVT LTD ORS	/0 (Barakhamba Road)
4	Ct Cases	556/1/2015	42293/2016	AXIS BANK LTD Vs. SANTOSH KUMAR DAS	/0 (Palam Airport)
5	Ct Cases		16314/2016	ANU PRODUCTS LTD. Vs. GOPALKRISHNA	/0 05/05/2020
6	Cr Cases		8349/2017	STATE Vs. UNTRACE	000218 /2017 (Sarojini Nagar)
7	Ct Cases		15588/2017	STATE Vs. UNTRACE	000201 /2016 (Sarojini Nagar)
8	Cr Cases		9332/2017	STATE Vs. RAJESH RAJ BHANDARI	161 /2016 (Barakhamba Road)
9	Ct Cases		16391/2017	ANU PRODUCTS LTD Vs. GEET AGRO AGENCIES AND ORS	/0 (Barakhamba Road)
10	Ct Cases		16392/2017	ANU PRODUCTS LTD. Vs. YADAVRAO SHRAWANJJI KAMDE AND ANR.	/0
11	Cr Cases		10005/2017	STATE Vs. UNTRACE	25 /2016 (Barakhamba Road)
12	Cr Cases		13229/2018	STATE Vs. DEEPU KUMAR YADAV	45 /2017 (Barakhamba Road)
13	Cr Cases		17563/2018	STATE Vs. UNTRACE	140 /2017 (Sarojini Nagar)
14	Cr Cases		2060/2019	STATE Vs. UNTRACE	00382 /2018 (Sarojini Nagar)
15	Cr Cases		6700/2019	RIPUJIT AND ANR Vs. GRAND PEAK INFRASTRUCTURE PVT LTD	/0 (Barakhamba Road)
16	Ct Cases		10734/2019	BHAWNA AND ANR. Vs. GRAND PEAK INFRASTRUCTURE PVT. LTD. AND ANR.	/0 (Barakhamba Road)
17	Ct Cases		10736/2019	SURENDRA KUMAR Vs. GRAND PEAK INFRASTRUCTURE PVT LTD	/0 (Barakhamba Road)
18	Ct Cases		10737/2019	BINDER SINGH Vs. GRAND PEAK INFRASTRUCTURE PVT. LTD. AND ANR.	/0 (Barakhamba Road)
19	Cr Cases		8991/2019	STATE Vs. DIRECT INFOTECH LTD.	72 /2013 (Barakhamba Road)
20	Cr Cases		274/2020	STATE Vs. DHEERAJ RAI	60 /2019 (Sarojini Nagar)
21	Cr Cases		552/2020	STATE Vs. SATENDER RAJPALI	123 /2018 (Sarojini Nagar)
Charge					
22	Cr Cases	26/2/2013	51078/2016	STATE Vs. ASHISH GOEL	175 /2009 (Barakhamba Road)
23	Cr Cases	10/2A/2014	42716/2016	STATE Vs. IMRAN KHAN	159 /2013 (Sarojini Nagar)
24	Ct Cases	139/1/2015	21700/2016	MS ATTREE HIRE PURCHASE AND LEASING CO PVT LTD Vs. ASHOK MAAN	/0 (Vasant Kunj South)
25	Cr Cases		1115/2016	STATE Vs. PRAMOD	582 /2014 (Sarojini Nagar)
Pre-Summoning Evidence					
26	Ct Cases		5423/2016	FREIGHT SYSTEMS PVT. LTD. Vs. NEWTECH VIDEO SYSTEMS PVT. LTD.	/0 (Barakhamba Road)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 04-04-2020 Total Cases:44

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No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Ct Cases Charge		5424/2016	FREIGHT SYSTEMS PVT. LTD. Vs. NEWTECH VIDEO SYSTEMS PVT. LTD.	/0 (Barakhamba Road) 05/05/2020
28	Cr Cases Prosecution Evidence		597/2019	STATE Vs. SHANKAR MANDAL	103/2018 (Sarojini Nagar)
29	Cr Cases	10/2A/2013	40909/2016	STATE Vs. KAMAL NARAIN KAPOOR	208/2004 (Sarojini Nagar)
30	Cr Cases	53/2A/2013	47155/2016	STATE Vs. PARSHU RAM	90/2011 (Sarojini Nagar)
31	Cr Cases	4/2A/2013	40210/2016	STATE Vs. ANIL DUA	412/03/2003 (Sarojini Nagar)
32	Cr Cases	2/2A/2013	40481/2016	STATE Vs. ANIL DUA	79/02/2002 (Sarojini Nagar)
33	Cr Cases	61/3A/2013	50819/2016	STATE Vs. PARMOD	159/2012 (Sarojini Nagar)
34	Cr Cases	119/2/2013	40878/2016	STATE Vs. MEZHU SOLO ETC.	91/2012 (Barakhamba Road)
35	Ct Cases	14/1/2015	26014/2016	LT FINANCE LTD. Vs. UNKNOWN PERSONS	/0 (Barakhamba Road)
36	Cr Cases	10/2A/2016	55795/2016	STATE Vs. SHASHI BHUSHAN SHARMA	413/2015 (Sarojini Nagar)
37	Cr Cases		58627/2016	STATE Vs. SAVITA GANDHI	219/2016 (Sarojini Nagar)
38	Ct Cases Arguments		14251/2017	MIRDULA TIWARY Vs. MAMTA AND ORS	/0 (Barakhamba Road)
39	Ct Cases		10452/2017	DHFL Vs. ARVIND AHUJA AND ORS	/0 (Barakhamba Road)
40	Cr Cases		8611/2017	STATE Vs. KUMAR DHIRAJ	143/2017 (Barakhamba Road)
41	Ct Cases Order		8655/2018	AJIT SINGH Vs. JEET NARAYAN	/0 (Barakhamba Road)
42	Ct Cases	46/1A/2013	26161/2016	CHATTAR SINGH Vs. PRITHI PAL SINGH	/0 (Sarojini Nagar)
43	Cr Cases		10009/2017	STATE Vs. DEVESH ETC	607/2014 (Sarojini Nagar)
44	Ct Cases		12893/2018	SANJAY ROHTAGI Vs. ANSAL LANDMARK TOWNSHIPS PVT. LTD.	/0 (Barakhamba Road)

COLA No. 15

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		422/2017	STATE Vs. RITESH VIRHA	245 /2017 (Vasant Vihar)
Prosecution Evidence					
2	SC	79/2014	8906/2016	STATE Vs. SUBHASH(3-J)	115 /2014 (Vasant Kunj South)
3	SC		358/2018	STATE Vs. SONIA @ SONIKA	169 /2017 (Naraina)
Final Arguments					
4	SC		62/2019	STATE Vs. MANISH TIWARI	147 /2018 (Sarojini Nagar)
Arguments					
5	CA		190/2019	MOHIT MEHTA Vs. NAYANIKA THAKUR /0 ()	
6	Cr Rev		875/2019	BALWANT SINGH Vs. THE STATE	7142 /2016 (IGI Airport)

05/05/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:38

5-5-20
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	907/2/2013	48867/2016	STATE Vs. CHANDAN SINGH	8 /2011 (Inder Puri)
2	Ct Cases	864/1/2014	20595/2016	KRISHNA KUMAR Vs. MS HARYANA STEEL ETC.	/0 (Tilak Marg)
3	Ct Cases	902/1/2015	42384/2016	MS KARINA FINCAP LTD Vs. MAHENDER SHARMA	/0 (Connaught Place)
4	Ct Cases		256/2017	MR. V.S. MONI Vs. DAULAT RAM AND ANR	/0
Sub Matter : Ct Cases/0001867/2017					
5	Ct Cases		16554/2016	PUNJAB NATIONAL BANK Vs. CROWN REALTECH PVT. LTD. ORS.	/0
6	Ct Cases		48177/2016	JWALA PRASAD AND CO. PVT LTD Vs. NITIN SHARMA	/0
7	Ct Cases	223/1/2016	41939/2016	MS TODAY TEA LTD Vs. MS S.R. RAJAN COMPANY	/0
8	Cr Cases		406/2017	STATE Vs. GAUTAM	257 /2015 (Inder Puri)
9	Cr Cases		919/2017	STATE Vs. BRIJ RAJ	208 /2015 (Inder Puri)
10	Ct Cases		14571/2017	OM PRAKASH ARORA Vs. KAILASH CHANDRA PANWAR	/0
11	Cr Cases		3144/2017	STATE Vs. HARSH	240 /2015 (Inder Puri)
12	Ct Cases		17114/2017	AVION FINANCE CORPORATION Vs. MOHD. SHAHID	/0
13	Cr Cases		10363/2017	STATE Vs. RAJU	314 /2015 (Inder Puri)
14	Ct Cases		7964/2018	STATE Vs. NARENDER SINGH	15 /2017 (MANDI HOUSE METRO)
15	Cr Cases		13057/2018	STATE Vs. MAHESH KUMAR	0005 /2016 (Inder Puri)
16	Cr Cases		15134/2018	STATE Vs. MUKESH KUMAR	19 /2017 (Inder Puri)
17	Cr Cases		17412/2018	STATE Vs. RAVI	514 /2016 (Central Secretariate Metro)
18	Cr Cases		5132/2019	STATE Vs. NITIN	437 /2019 ()
19	Cr Cases		10001/2019	STATE Vs. S. VINAY @ G VINAY	222 /2018 ()
20	Ct Cases		19479/2019	RAJNI CHAUHAN Vs. OM PRAKASH	/0 (Inder Puri)
21	Ct Cases		4454/2020	NAVAL ROY Vs. PARAMJEET SINGH KOCHHAR	/0 (Inder Puri)
Charge					
22	Ct Cases		12763/2018	STATE Vs. TANUJ DHAWAN	65 /2017 (Inder Puri)
Pre-Summoning Evidence					
23	Ct Cases		12576/2019	SAMUNDRI Vs. MUKESH	/0 ()
Prosecution Evidence					
24	Cr Cases	178/2/2005	39808/2016	STATE Vs. KAPIL GOEL	299 /2004 (Connaught Place)
Plaintiff/Petitioner Evidence					
25	Ct Cases	58/1/2012	21365/2016	MS PRAYAG FINANCIAL INVESTMENTS CONSULTANTS Vs. MR. ZAHOOR AHMED TRABOO	/0 (Barakhamba Road)
Prosecution Evidence					
26	Cr Cases	98/2/2014	46038/2016	STATE Vs. MANISHAN	87 /2012 (Inder Puri)
Plaintiff/Petitioner Evidence					
27	Ct Cases		49605/2016	M.L. JOSHI Vs. KULDEEP SINGH	/0
Notice					
28	Cr Cases		50842/2016	SAB MILLER INDIA LTD Vs. DEEPAK CHAUDHARY	/0
Prosecution Evidence					
29	Cr Cases		1813/2017	STATE Vs. RAVI KUMAR	141 /2014 (Inder Puri)
30	Cr Cases		6823/2017	STATE Vs. PRAMOD	20 /2017 (Inder Puri)

05/05/20

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolititan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr Cases		9929/2017	STATE Vs. AFJAL	255 /2017 (Inder Puri)
	Notice				
32	Ct Cases		15439/2018	OXFORD UNIVERSITY PRESS INDIA Vs. ADITYA PANDEY	/0 0
	Defendant/Respondent Evidence				
33	Ct Cases		15514/2016	OM PRAKASH SANGWAN Vs. MRS.ALKA NOWLAKHA	/0
34	Ct Cases		15527/2017	UPL LTD Vs. RITESH SINGLA	/0
	Arguments				
35	Ct Cases	684/1/2013	20747/2016	HARBANS LAL Vs. RAM KISHORE	/0 (Inder Puri)
36	Ct Cases	134/1/2015	26011/2016	SANJAY GROVER Vs. RISHIKA JAIRATH	/0 (Barakhamba Road)
37	Ct Cases		2461/2017	M/S HELLMAN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. PUNEET CHANDOK	/0
	Order				
38	Ct Cases		12814/2018	GEETA KUMARI Vs. SHIVENDRA PRATAAP SINGH AND ORS.	/0 0

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate

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Criminal Cause List Dated 04-04-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Cr Cases	7/CHP/2016	55131/2016	STATE Vs. HARKARANJIT SINGH	209 /2014 (Chankaya Puri)
29	Cr Cases	32/VK/2016	56224/2016	STATE Vs. NITIN KUMAR	1055 /2014 (Vasant Kunj North)
30	Cr Cases		1890/2017	STATE Vs. KISHAN SINGH	267 /2015 (Chankaya Puri)
31	Cr Cases		9667/2019	STATE Vs. SUNIL KUMAR MEENA AND ANR.	226 /2019 (Vasant Kunj North)
Prosecution Evidence					
32	Cr Cases	162AA/2005	41727/2016	STATE Vs. DHIRENDER KUMAR	41 /2005 (Chankaya Puri)
33	Cr Cases	10/12/2010	50515/2016	STATE Vs. VIPIN CHAUHAN	417 /2008 (Vasant Kunj North)
34	Cr Cases	734/2011	47356/2016	STATE Vs. JAI KR.	249 /2009 (Vasant Kunj North)
35	Cr Cases	736/2011	44017/2016	STATE Vs. PRASHANT SHARMA ETC.	867 /2007 (Vasant Kunj North)
36	Cr Cases	718/2/2011	43921/2016	STATE Vs. ANAND SANDILYA	25 /2004 (Chankaya Puri)
37	Cr Cases	79/VK/2013	41540/2016	STATE Vs. KAMAL SINGH	179 /2012 (Vasant Kunj North)
38	Cr Cases	63/2B/2014	52216/2016	STATE Vs. SUNIL KUMAR ETC.	252 /2006 (Delhi Cantt.)
39	Ct Cases	1172/2015	38556/2016	AMIT KRISHNA Vs. PRAKASH KUMAR PATI	/0 (Barakhamba Road)
40	Cr Cases		2903/2017	STATE Vs. KAUSHAL	186 /2016 (Naraina)
41	Cr Cases		9383/2017	STATE Vs. MOHD ABDUL LATIN	383 /2017 (Vasant Kunj North)
42	Cr Cases		14660/2018	STATE Vs. VIRENDER PRATAP	156 /2018 (Delhi Cantt.)
43	Cr Cases		17215/2018	STATE Vs. KAUSHAL	272 /2017 (Naraina)
44	Cr Cases		562/2020	STATE Vs. JITENDRA KUAMR @ SUJA AND ORS	268 /2019 (Kishan Garh)
Statement of Accused					
45	Cr Cases		5930/2017	STATE Vs. VIVEK @ KALLI	47 /2017 (Naraina)
Defence Evidence					
46	Cr Cases	96/1/2010	4814/2016	STATE Vs. SUBHASH	489 /2008 (Vasant Kunj North)
Misc. Arguments					
47	Ct Cases	658/2015	24909/2016	INSTITUTE OF PUBLIC HEALTH HYGIENE Vs. KASHI NATH SHARMA	/0 (Vasant Kunj North)
48	Ct Cases		48963/2016	LATA VERMA @ JEEVAN LATA VERMA Vs. KANHIYA LAL	/0 (Delhi Cantt.)

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Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:48

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	438/1/2014	33352/2016	ARJUN SETH Vs. ZARAH NATH	/0 (Vasant Kunj North)
2	Cr Cases	79/2B/2015	44297/2016	STATE Vs. RUCHIKA UPPAL	253 /2013 (Delhi Cantt.)
3	Cr Cases	39/CH/2015	52488/2016	STATE Vs. ANIL	139 /2014 (Chankaya Puri)
4	Ct Cases	1521/2015	31711/2016	MS EDELWEISS ASSET RECONSTRUCTION CO.LTD Vs. APEX ENCON PROJECTS P.LTD	/0 (Chankaya Puri)
5	Ct Cases	1520/2015	37272/2016	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD Vs. APEX ENCON PROJECTS LTD	/0 (Chankaya Puri)
6	Ct Cases	1522/2015	37273/2016	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD Vs. APEX ENCON PROJECTS PVT LTD 7 ORS	/0 (Chankaya Puri)
7	Ct Cases	1523/2015	37274/2016	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD Vs. APEX ENCON PROJECTS PVT LTD ORS	/0 (Chankaya Puri)
8	Ct Cases		44743/2016	PRIYANKA DEVI Vs. NAND KISHORE YADAV	/0 (Vasant Kunj South)
9	Cr Cases		8479/2017	STATE Vs. FINAL REPORT	482 /2014 (Naraina)
Misc. cases					
10	Cr Cases		9890/2019	STATE Vs. KAUSHAL	212 /2016 (Naraina)
Misc./ Appearance					
11	Cr Cases		16537/2018	STATE Vs. VIJAY SHARMA	189 /2017 (Delhi Cantt.)
12	Cr Cases		18426/2018	STATE Vs. MUKESH KUMAR ALIAS MANNU	20275 /2016 (Chankaya Puri)
13	Cr Cases		18488/2018	STATE Vs. UNTRACE	0075 /2016 (Naraina)
14	Cr Cases		2854/2019	STATE Vs. MANOJ	53 /2017 (Vasant Kunj North)
15	Cr Cases		2840/2019	STATE Vs. UNTRACE	414 /2016 (Vasant Kunj North)
Misc. cases					
16	Cr Cases		3542/2019	STATE Vs. USMAN	98 /2018 (Delhi Cantt.)
Misc./ Appearance					
17	Cr Cases		3916/2019	STATE Vs. BALKRISHAN	59 /2013 (Naraina)
18	Cr Cases		4980/2019	STATE Vs. UNTRACE	000105 /2019 ()
19	Cr Cases		7281/2019	STATE Vs. UNTRACE	000015 /2019 (Delhi Cantt.)
20	Ct Cases		12785/2019	RAJ KUMAR Vs. SUBASH AND ORS	/0 (Vasant Kunj North)
21	Cr Cases		8188/2019	STATE Vs. SHANKY @ PRAVEEN	015603 /2019 (Naraina)
22	Cr Cases		9794/2019	STATE Vs. KAMAL KUMAR ANAND	231 /2019 (Kishan Garh)
23	Cr Cases		9795/2019	STATE Vs. DEEPAK JAIN	289 /2019 (Kishan Garh)
24	Cr Cases		1892/2020	STATE Vs. AKHILESH KUMAR	88 /1998 (Chankaya Puri)
Charge					
25	Cr Cases	961/2/2011	47337/2016	STATE Vs. SANDEEP KAUL	177 /2009 (Chankaya Puri)
26	Cr Cases	44/3/2013	45567/2016	STATE Vs. DALIP KUMAR	74 /2013 (Naraina)
Pre-Summoning Evidence					
27	Ct Cases	50/1A/2014	27333/2016	USHA Vs. NARESH AND ORS.	/0 (Delhi Cantt.)
Charge					

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Room No. 21

24/8/2020

(21)

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS SCJ		1575/17	SONPAL SHARMA Vs. PAWAN TOKAS
Misc./ Appearance				
2	CS SCJ		467/18	TRUE LINK FINANCE LTD Vs. KIRAN RAM
Misc. cases				
3	CS SCJ		46/19	STATE BANK OF INDIA Vs. KIRAN DEVI
4	CS SCJ		1407/19	V. S. BISARIA Vs. RAGINI BISARIA
5	EX		671/19	DHANLAXMI BANK LTD Vs. RAMESH RATANLAL PIMPLEKAR
6	CS SCJ		20/20	M/S SHALLU ENTERPRISES PVT LTD Vs. M/S INDIA FROZEN FOOD
7	EX		17/20	RAJBALA Vs. M/S PROPERTY CHACHA .COM
8	CS SCJ		39/20	M/S S K PAPERS Vs. M/S VIJAY WEST PAPER
9	CS SCJ		40/20	MULTANI PHARMACEUTICALS LTD Vs. M/S SHIV HERBAL AND HEALTH CARE
Issues				
10	CS SCJ		58857/16	SUNITA GUPTA Vs. GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
11	CS SCJ		455/19	PRAMOD KUMAR Vs. MILITARY ENGINEER SERVICES BUILDERS ASSOCIATION OF INDIA
Plaintiff/Petitioner Evidence				
12	CS SCJ		507/17	SMT. SUKESH Vs. GOVT. OF NCT OF DELHI
13	CS SCJ		153/18	TRUE LINK FINANCE LTD Vs. RAJEEV GUPTA
Defendant/Respondent Evidence				
14	CS SCJ	290/2014	56941/16	MANJU AGGARWAL Vs. ANSAL PROPERTIES INDUSTRIES LTD
15	CS SCJ	289/2014	56942/16	VINOD JAIN Vs. ANSAL PROPERTIES INFRASTRUCTURE LTD
Misc. Arguments				
16	CS SCJ		601/19	SARASWATI APARTMENT RWA Vs. MAA SARASWATI RESIDENT WELFARE ASSOCIATION
Final Arguments				
17	CS SCJ	219/2014	56812/16	SANTOSH RANI SOOD Vs. PARKASH KAUR
Order				
18	CS SCJ	100/2016	57529/16	BRIGADIER UMESH SINGH BAWA Vs. AJIT SINGH BAWA
19	CS SCJ		1390/17	ARTI CHAUDHARY Vs. TATA POWER DELHI DISTRIBUTION LTD

NDOH
05.05.2020

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Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
Criminal Cause List Dated 04-04-2020 Total Cases:0

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
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No Record Present

ROOM NO. 24

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District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Ms. Anju Bajaj Chandna
District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	TM		118/17	LOUIS VUITTON MALLETTIER Vs. ASHOK KUMAR
2	ARBTN		7088/17	WILLINGDON ENGLISH SCHOOL Vs. EDUSMART SERVICE PVT LTD AND ANR
3	CS (COMM.)		416/19	CHOKHI DHANI RESORT PVT LTD Vs. ARYAN VILLA AND RESORTS LLP
4	CS (COMM.)		320/19	V K HOMES SOLUTIONS PVT LTD Vs. PAWAN KUMAR JAIN AND ANRS
5	CS (COMM.)		427/19	LARSEN AND TOUBRO AND ANR Vs. AGARAWAL RADIO SALES AND ORS
6	OMP (I) (COMM.)		11409/19	KOTAK MAHINDRA BANK LIMITED Vs. DHARPAL SINGH
7	OMP (I) (COMM.)		14308/19	KOTAK MAHINDRA BANK LTD Vs. RAVINDER
8	CS (COMM.)		711/19	M/S SUPARSHVA SWABS INDIA Vs. VIPUL CHHABRA
9	OMP (I) (COMM.)		532/20	HDFC BANK LTD. Vs. NITIN BHASIN
Plaintiff/Petitioner Evidence				
10	CS (COMM.)		183/20	PUMA SE Vs. BRAHAMDEV
Final Arguments				
11	CS	269/2016	57612/16	SKYLINE STRUCTURES INDIA PVT LTD Vs. SIMPLEX PROJECTS LTD
12	ARBTN		20823/16	EDFLWEISS BROKING LTD Vs. KULBHUSHAN GAUTAM
13	ARBTN		2574/17	PRADEEP SAXENA Vs. TOYOTA FINANCIAL SERVICES INDIA LTD.
14	ARBTN		2575/17	PRADEEP SAXENA Vs. TOYOTA FINANCIAL SERVICES INDIA LTD.
15	ARBTN		2576/17	PRADEEP SAXENA Vs. TOYOTA FINANCIAL SERVICES INDIA LTD.
16	ARBTN		2577/17	PRADEEP SAXENA Vs. TOYOTA FINANCIAL SERVICES INDIA LTD.
17	ARBTN		2578/17	PRADEEP SAXENA Vs. TOYOTA FINANCIAL SERVICES INDIA LTD.
18	ARBTN		4354/17	ABHIJEET YADAV (U/S 34) Vs. FAIRWEALTH SECURITIES
19	ARBTN		6030/17	NIKHIL YADAV (US/34) Vs. FAIRWEALTH SECURITIES LTD
Arguments				
20	OMP (I) (COMM.)		6/19	EVAM CONSTRUCTIONS PVT LTD Vs. WEL GROW HOTEL CONCEPTS PVT LTD

05/05/20

Court No. 27

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Sh. Sanjay Khanagwal

Additional Sessions Judge

Criminal Cause List Dated 04-04-2020 Total Cases:3

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Final Arguments					
1	Cr Rev		478/2019	SURENDER KUMAR MALIK Vs. MAJ. ANKIT JOON	/0 ()
Order					
2	SC	37/15/2015	9073/2016	STATE Vs. RAMANAND MANDAL @ ORS (3JC)	741 /2015 (Vasant Kunj South)
3	SC		104/2018	STATE Vs. RAM RATI DEVI, RAJ KUMAR AND KAILASH CHAND	272 /2015 (Sagarapur)

05/05/2020

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

Criminal Cause List Dated 04-04-2020 Total Cases:63

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases		10061/2017	CHHAYA SINGH Vs. VASUDHA STEELS LIMITED	/0
2	Ct Cases		10090/2015	CHHAYA SINGH Vs. VASUDHA STEEL LIMITED	/0
3	Ct Cases	1086/2015	37304/2016	CHHAYS SINGH Vs. ASEEM GLOBAL LTD	/0 (Vasant Kunj South)
4	Ct Cases	1087/2015	37306/2016	CHHAYA SINGH Vs. ASEEM GLOBAL LTD	/0 (Vasant Kunj South)
5	Ct Cases	1088/2015	37307/2016	CHHAYA SINGH Vs. ASEEM GLOBAL LTD	/0 (Vasant Kunj South)
6	Ct Cases	38/1/2015	41988/2016	CAPITAL FIRST LTD Vs. SUKHWINDER SINGH	/0 (Connaught Place)
7	Ct Cases		16818/2016	CAPITAL FIRST LTD. Vs. DIWAKAR CHOURASIA	/0 (Connaught Place)
8	Ct Cases		18434/2016	CAPITAL FIRST LTD Vs. NEETU JHA	/0 (Connaught Place)
9	Cr Cases		56991/2016	CAPITAL FIRST LTD Vs. GURMIT SINGH	/0 (Connaught Place)
10	Ct Cases		9364/2018	CAPITAL FIRST LTD Vs. MADHU VERMA	/0
11	Ct Cases		9365/2018	CAPITAL FIRST LTD Vs. SILENDER SINGH	/0
12	Ct Cases		45820/2016	CAPITAL FIRST LTD Vs. SANJAY GUPTA	/0 (Connaught Place)
13	Ct Cases		45821/2016	CAPITAL FIRST LTD Vs. YOGESH KUMAR BHATI	/0 (Connaught Place) 28/07/20
14	Ct Cases		45822/2016	CAPITAL FIRST LTD Vs. RAMWATI MANPHOOL	/0 (Connaught Place)
15	Ct Cases		51009/2016	HDFC BANK LTD. Vs. KAMALVEER KASHYAP	/0 (Connaught Place)
16	Ct Cases		3225/2017	HDFC BANK LTD. Vs. RAJENDRA SHARMA	/0 (Connaught Place)
17	Ct Cases		3841/2017	HDFC BANK LTD. Vs. RAJ KUMAR	/0 (Barakhamba Road)
18	Ct Cases		7274/2017	HDFC BANK LTD. Vs. VAIBHAV DATTANI	/0 (Connaught Place)
19	Ct Cases		6761/2018	METENERE LTD. Vs. NORMED PACKAGING	/0
20	Ct Cases		7519/2018	KARINA FINCAP LTD Vs. RITU DHAWAN	/0
21	Ct Cases		8297/2018	AVERY DENNISON INDIA PVT LTD Vs. SHAMBHAV ENGINEERS AND ORS	/0 (Parliament Street)
22	Ct Cases		8973/2018	INDIA INFOLINE FINANCE LTD Vs. RAHUL SHARMA	/0 (Barakhamba Road)
Misc. cases					
23	Ct Cases		9593/2018	INDIA INFOLINE FINANCE LTD Vs. SANTOSH SINGH RAJPOOT	/0 (Barakhamba Road)
Misc./ Appearance					
24	Ct Cases		9791/2018	VINOD KUMAR Vs. DINESH KUMAR	/0
25	Ct Cases		3456/2019	INDIA TRADE PROMOTION ORGANISATION LTD. Vs. INTERNATIONAL AMUSEMENT LTD.	/0
26	Ct Cases		4072/2019	MULTANI PHARMACEUTICAL LTD Vs. UNANI DAWA KHANA	/0
27	Ct Cases		4155/2019	KUNWAR SINGH Vs. KAVINDER NAGAR	/0
28	Ct Cases		5179/2019	IIFL Vs. A SATHYAMORTHY	/0
29	Ct Cases		5224/2019	IIFL Vs. KUSUMA SIVAKUMARI NALLAMOTHU	/0
30	Ct Cases		5875/2019	ARUN KUMAR Vs. SANDEEP KUMAR AND ANR.	/0
31	Ct Cases		7916/2019	IIFL Vs. DHP TRANSPORT PVT. LTD.	/0
32	Ct Cases		8641/2019	VIJAY VIJ Vs. BALVINDER SINGH	/0 (Tilak Marg)
33	Ct Cases		9754/2019	IIFL Vs. RICHAPAL	/0
34	Ct Cases		9876/2019	MS FUJIFILM INDIA PVT LTD Vs. SHASHIRSA ENGINEERING PVT LTD	/0

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 04-04-2020 Total Cases:63

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Ct Cases		11509/2019	MOHD SHAKEEL KHAN Vs. MOHD HASNAIN MIYAN	/0 ()
36	Ct Cases		12974/2019	EASY TRIP PLANNERS LTD. Vs. SAIFIA AIRWAYS PVT. LTD. AND ANR.	/0 ()
37	Ct Cases		13161/2019	SUDHIR VIG Vs. VEDANT ELECTRONICS	/0 ()
38	Ct Cases		14042/2019	MANDEEP JOSHI Vs. MS BULLAND REALTORS PVT LTD AND ORS	/0 ()
39	Cr Cases		8571/2019	NEERAJ GANDHI Vs. PUSHPENDER SINGH	/0 ()
40	Ct Cases		14626/2019	PANKAJ KUMAR SINGH Vs. MGI INDIA PVT LTD	/0 ()
41	Ct Cases		14959/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. DAYA RAM GUPTA	/0 ()
42	Ct Cases		15200/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. MOHD. AARIF	/0 ()
43	Ct Cases		15210/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. ANKETA SHUKLA	/0 ()
44	Ct Cases		16158/2019	EMAAR MGF LAND LTD Vs. PUJA SINGH SANGWAN	/0 ()
45	Ct Cases		18276/2019	EMAAR MGF LAND LTD. Vs. PUJA SINGH SANGWAN	/0 (Barakhamba Road)
46	Ct Cases		19136/2019	MICROMAX INFORMATICS LTD. Vs. NATIONAL TELECOM	/0 ()
47	Ct Cases		19137/2019	MICROMAX INFORMATICS LTD. Vs. ELECTRONIC HOME AND ORS.	/0 ()
48	Ct Cases		198/2020	MS OCTAVIUS TEA AND INDUSTRIES LTD Vs. MS HEMRAJ MAHABIR PRASAD LTD	/0 (Barakhamba Road)
49	Ct Cases		199/2020	MS BHUMI INFRASTRUCTURE PVT LTD Vs. MS SWARAJKRANTI INFRA TECH PVT LTD	/0 (Parliament Street)
50	Ct Cases		1327/2020	ASHOK KUMAR GURJAR Vs. NMM PRODUCER COMPANY LTD.	/0 (R.K. Puram)
51	Ct Cases		1328/2020	MUNISH KUMAR Vs. NMM PRODUCER COMPANY LTD.	/0 (R.K. Puram)
52	Ct Cases		1497/2020	INDIAN RENEWABLE ENERGY DEVELOPMENT Vs. MS MANALI SUGARS LTD	/0 (Connaught Place)
53	Ct Cases		1498/2020	INDIAN RENEWABLE ENERGY DEVELOPMENT Vs. MS HIMALAYAN RENEWABLE ENERGY LTD	/0 (Connaught Place)
54	Ct Cases		2935/2020	PLANETCAST MEDIA SERVICES LTD. Vs. F7 BROADCAST PVT. LTD. AND ORS.	/0 ()
55	Ct Cases		2973/2020	NATHULAL Vs. RAMDAS	/0 ()
56	Ct Cases		4677/2020	VED PRAKASH AGARWAL Vs. MS SIO VASUNDDHARA INTERNATIONAL PVT LTD	/0 ()
Plaintiff/Petitioner Evidence					
57	Ct Cases	760/1/2015	40815/2016	KARINA PINCAP Vs. VIKAS KUMAR	/0 (Connaught Place)
58	Ct Cases		45985/2016	SALORA INTERNATIONAL LTD Vs. SHRI HARI OVERSEAS PVT. LTD	/0 (Connaught Place)
Defence Evidence					
59	Ct Cases	375/1/2014	24674/2016	BABA AGENCY Vs. MURTHY ELECTRONICS	/0 (Barakhamba Road)
60	Ct Cases		9995/2018	SUSHILA DEVI Vs. NARENDER SHARMA @ KAALI	/0 ()
Final Arguments					

28/07/20

20/05/20

29/04/20

25/04/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

28

Criminal Cause List Dated 04-04-2020 Total Cases:63

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
61	Ct Cases	295/1/2013	25580/2016	CELESTIAL TECH VATES LTD. Vs. UNITED TELESERVICES LTD.	/0 (Parliament Street)
62	Ct Cases	297/1/2013	25937/2016	CELESTIAL TECH VATES LTD. Vs. UNITED TELESERVICES LTD.	/0 (Parliament Street)
63	Ct Cases		419/2020	BABU RAM GOYAL Vs. MS SATRUM TELECOM LTD	/0 (Barakhamba Road)

23/4/20
@ 2:00
pm

05/06/20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Gurvinder Pal Singh
District Judge (Commercial Courts)-02
CIVIL CAUSE LIST DATED 04-04-2020 Total Cases:15

S No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	ARBTN		298/18	SHARDA VIDYA NIKETAN Vs. EDU SMART SERVICES PVT LTD 5/5/20
2	CS (COMM.)		165/19	M/S BIG BROTHERS PROJECTS PVT LTD Vs. M/S ANSAL URBAN CONDOMINIUMS PVT LTD AND ANR 5/5/20
3	OMP (I) (COMM.)		9587/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. SAHAAR TOURS AND TRAVELS 5/5/20
4	OMP (I) (COMM.)		10763/19	HDB FINANCIAL SERVICES LTD. Vs. RAJESH KUMAR 5/5/20
5	OMP (I) (COMM.)		10767/19	HDB FINANCIAL SERVICES LTD. Vs. SHIV KUMAR 5/5/20
6	OMP (I) (COMM.)		11787/19	BMW INDIA FINANCIAL SERVICES PRIVATE LTD Vs. HARDIT SINGH 5/5/20
7	OMP (I) (COMM.)		11788/19	M/S BMW INDIA FINANCIAL SERVICES PVT LTD. Vs. WELTECH INDIA PVT LTD 5/5/20
8	OMP (I) (COMM.)		11789/19	M/S BMW INDIA FINANCIAL SERVICES PVT LTD. Vs. ANJU KHURANA 5/5/20
9	CS (COMM.)		710/19	M/S CMI LIMITED Vs. M/S LADHURAM AND SONS 5/5/20
Plaintiff/Petitioner Evidence				
10	CS (COMM.)		392/19	RADO URHEN AG AND ORS Vs. ASHOK KUMAR AND ANR 5/5/20
Misc. Arguments				
11	ARBTN	73/16/2016	13575/16	KRISHNA UDYOG Vs. UNION OF INDIA 5/5/20
12	ARBTN		3144/17	PBA VENKATESAN Vs. TATA MOTORS FINANCE LTD 5/5/20
13	CS (COMM.)		197/20	M/S KRBL LTD Vs. FAIR FOOD OVERSEAS PVT LTD 5/5/20
Final Arguments				
14	ARBTN		833/18	UNION OF INDIA Vs. HI TECH INDUSTRIES 5/5/20
15	ARBTN		1017/18	M/S HIGH-TECH INDUSTRIES Vs. UNION OF INDIA 5/5/20

DELHI MEDIATION CENTRE

CAUSE LIST FOR 04.04.2020 (Saturday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	780/20	Ex 110/20	Paul David Lepeha Vs. Swathi Chouta	Execution	Sh Dheeraj Mittal	2:00		02.05.2020
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2/5/20